

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 31

IA 2975/2021 IA 347/2022 in C.P.(IB)3448/MB/2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.04.2024**

NAME OF THE PARTIES: **TRACTEBEL ENGINEERING PVT LTD V/s**
TRANSPARENT ENERGY SYSTEM PVT.
LTD

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2975/2021 IA 347/2022 in C.P.(IB)3448/MB/2018

- 1) Mr. Rakesh Gupta, Ld. Counsel for the Liquidator is present.
- 2) Ld. Counsel for the Liquidator submits that an Appeal is filed before the Hon'ble Appellate Tribunal against the order of this Bench allowing the Liquidation of the Corporate Debtor and the same was heard by the Hon'ble Appellate Court on 27.03.2024 and the orders are Reserved. Thus, the

Counsel for the Liquidator seeks some time to proceed further in the matter as stay has been granted by the Hon'ble Appellate Court.

- 3) Stand over to 07.05.2024, awaiting orders from the Hon'ble Appellate Court.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare